GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1389

TO BE ANSWERED ON THE 25TH JULY, 2017 / SHRAVANA 3, 1939 (SAKA)

SMUGGLING CASES AT AIRPORTS

1389. SHRI DHANANJAY MAHADIK:

DR. J. JAYAVARDHAN:

SHRIMATI SUPRIYA SULE:

SHRI SATAV RAJEEV:

DR. HEENA VIJAYKUMAR GAVIT:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some CISF personnel were found helping smugglers to smuggle gold at some airports;

(b). If so, the details thereof and the action taken against such CISF personnel;

(c). Whether CISF security personnel posted at airports are barred from carrying mobile phones, if so, the details thereof and the objective behind the move;

(d) Whether the CISF has identified airports where strict monitoring of staff will be done and if so, the details thereof;

(e). Whether the CISF has also developed an internal surveillance mechanism to keep watch on its personnel; and

(f). If so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b). Yes Madam, a CISF Constable was found suspect in helping smugglers to smuggle gold at Chennai Airport. A departmental proceeding was conducted and the erring CISF official has been awarded the penalty 'Removal from Service'.

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(c) Yes Madam. Airport Security being a sensitive task, any distraction from the operational assignments by the security personnel can have severe ramification on the overall security arrangements. Hence, CISF security personnel posted at airports are barred from carrying mobile phones on duty.

However, certain CISF officers/ personnel, who are required to be in touch with outside agencies, are allowed mobile phones.

(d) to (f). CISF has issued detailed instructions to keep close watch on the personnel. These directions are strictly implemented at all 59 airports under CISF security cover.
